

Apu Rani Das Vs State Of Tripura And Ors

Court: Tripura High Court

Date of Decision: July 7, 2020

Acts Referred: Indian Penal Code, 1860 â€” Section 120(B), 302
Code Of Criminal Procedure, 1973 â€” Section 161

Hon'ble Judges: Akil Kureshi, CJ; Arindam Lodh, J

Bench: Division Bench

Advocate: A. Acharjee, Sumit Debnath, S. Datta Chowdhury, P. Majumder

Final Decision: Dismissed

Judgement